	Annexure: E-Committee Training and Awareness Programmes during the pandemic period from May 2020 to May 2021								
S. No.	Training Programme	Date	Description	Trained Participants Category	No. of persons trained				
1	ECT 001-2020	23.5.2020	One Day Training Programme on NJDG Data Cleansing	Judicial Officer (Master Trainers)	12				
2	ECT 002-2020	4.06.2020	Webinar for Advocates on eCourts/services efiling – Madras HC	Advocate of Tamil Nadu through online Webinar. (Webinar reached 3173 views)	3173				
3	ECT 003-2020	13.06.2020	Webinar for Advocates on eCourts/services efiling – Maharashtra & Goa Bar Council	Advocates of Maharashtra and Goa. (Webinar reached 15,627 views)	15627				
4	ECT 004-2020	20.6.2020	Training of Core Master Trainers (One from each State)	Judicial Officer (Master Trainers)	28				
5	ECT 005-2020	27.6.2020	Training of State Level Master Trainers	Judicial Officer (Master Trainers)	425				
6	ECT 007-2020	25.7.2020	Training conducted by Judicial Officers Master Trainers	Advocate through Direct VC-20,101; live streaming link- 51,896 (Inaugural Programme alone got 40,000 views.)	71997				
7	ECT 008-2020	29.8.2020	Training for Core Staff Level Master Trainers (one from each State)	Court Staff (Master Trainers)	22				
8	ECT 010-2020	26.9.2020	Training conducted by Core Staff Level Master Trainers	Court Staff (Master Trainers)	465				
9	ECT 011-2020	30.9.2020	S3waas website content maintenance workshop	Technical Staff of High Court	56				
10	ECT 012-2020	26.10.2020 -29.10.2020	Batch I- One Court Staff from each Court was Trained	Court Staff (District Judiciary)	23250				
11	ECT 013-2020	23.11.2020 - 27.11.2020	Batch II- One Court Staff from each Court was Trained	Court Staff (District Judiciary)	23250				
12	ECT 014-2020	7.12.2020 to 12.12.2020	Batch III- One Court Staff from each Court was Trained	Court Staff (District Judiciary)	23250				
13	ECT 015-2020	4.11.2020	S3waas website content maintenance workshop	Technical Staff (High Court)	56				
14	ECMT Tool	27.06.2020	Webinar on Training for E-filing & Electronic case management tools (eCMT)	Advocates of Delhi (Webinar reached 5,978 views)	5978				

Total Number of Persons Trained by E-Committee during May 2020 to May 2021 (as on 28.05.2021)						
30	ECT-004 2021	1.04.2021 30.04.2021	Awareness programme for Advocate Bar associations at High Court /District/Taluk Level Advocates through Advocate Master Trainer in coordination with State Judicial Academy	Advocates& Advocate Clerk of High Court/ District court/Taluk Bar associations(Kerala, Punjab& Haryana, Rajasthan, Madhya Pradesh, Tirupura, Tamil Nadu) As on 28.05.2021	30781	
29	ECT-003-2021	01/03/2021 31.03.2021	TOT for Advocate Master Trainer Through State Judicial Academy	Advocate Master trainer	4006	
28	P-1243_NJA	06.03.2021	Awareness Training Programme through NJA	Principal District and Sessions Judges	42	
27	P-1240_NJA	06.02.2021	Awareness Training Programme through NJA	Newly Elevated High Court Justices	27	
26	ECT-002-2020	20.02.2021	State level-TOT training for Master Trainers (JO)	Judicial Officer (Master Trainers)	301	
25	P-1239_NJA	30.01.2021	Awareness Training Programme through NJA	District Judges from all over India	45	
24	P-1238_NJA	24.01.2021	Awareness Training Programme through NJA	District Judges from all over India	43	
23	P-1237_NJA	23.01.2021	Awareness Training Programme through NJA	District Judges from all over India	41	
22	P-1236_NJA	16.01.2021	Awareness Training Programme through NJA	High Court Judges	29	
21	P-1235_NJA	09.01.2021	Awareness Training Programme through NJA	High Court Judges	29	
20	ECT-001-2021	23.01.2021 24.01.2021	\ \ \ \	Judicial Officer (Core Master Trainers)	150	
			2021			
19	NJDG_HC	16.12.2020	Patna High Court Awareness Programme on NJDG	High Court Judges – Scheduled	21	
18	P 1234_NJA	13.12.2020	Awareness Training Programme through NJA	High Court Judges – Scheduled	50	
17	P 1233_NJA	12.12.2020	Awareness Training Programme through NJA	High Court Judges - Scheduled	50	
16	P 1233_NJA	5.12.2020	Awareness Training Programme through NJA	District Judges from all over India	50	
15	NJDG_HC	7.12.2020	eCommittee & Madhya Pradesh High Court Awareness Programme on NJDG	High Court Judges	30	